

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 137 OF 2017

Dated: 1st February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Fortum FinnSurya Energy Private Limited

.... Appellant(s)

Vs.

**Madhya Pradesh Electricity Regulatory Commission &
Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Abhishek Malhotra
Mr. Kaushik Moitra
Ms. Atmaja Tripathy

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Samarth Kashyap for R-1

Mr. Nitin Gaur
Mr. G. L. Pandey for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing
on **09-04-2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/vg

